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GOVERNMENT OF WEST BENGAL

LAW DEPARTMENT

Legislative

West Bengal Act VII of 1961

THE WEST BENGAL MOLASSES CONTROL (AMENDMENT) ACT, 1961.

[Passed by the West Bengal Legislature.]

[Assent of the President was first published in the *Calcutta Gazette, Extraordinary*, of the 29th March, 1961.]

[29th March, 1961.]

An Act to amend the West Bengal Molasses Control Act, 1949.

West Ben.
Act XIV
of 1949.

WHEREAS it is expedient to amend the West Bengal Molasses Control Act, 1949, for the purposes and in the manner hereinafter appearing;

It is hereby enacted in the Twelfth Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Molasses Control (Amendment) Act, 1961. Short title.

2. In sub-section (4) of section 1 of the West Bengal Molasses Control Act, 1949 (hereinafter referred to as the said Act), for the figure "1961", the figure "1966" shall be substituted. Amendment of section 1 of West Ben. Act XIV of 1949.

3. In sub-section (1) of section 3 of the said Act, the words "or prohibiting" shall be omitted. Amendment of section 3.

Price—Indian, 12 nP.; English, 3d.

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